

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1506 of 2019

IN THE MATTER OF:

Excise and Taxation Department

...Appellant

Versus

Allied Strips Ltd. & Anr.

...Respondents

Present:

For Appellant : Ms. Manisha Agawal Narain, Advocate

**For Respondents : Mr. Abhishek Anand and Mr. Mohak Sharma,
Advocates**

O R D E R

19.03.2020 Mr. Abhishek Anand, learned counsel representing the Respondent submits that there is no need to file a reply as the issue raised relates to the business decision/commercial wisdom of the 'Committee of Creditors. He wants to address the arguments.

List the appeal 'for Admission (After Notice)' on **23rd April, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Shreesha Merla]
Member (Technical)

/ns/rr/